

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 123209/2022 - APPLICATION FOR PERMISSION)

Date : 09-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr Amit Dubey, Adv.
 Mr. Anurag Dubey, Adv.
 Mr. Sarthak Dubey, Adv.
 Ms. Sonika Singh, Adv.
 Mr. Atishi Dipankar, AOR

For Respondent(s) Mr Ardhendumauli Kr.Prasad, AAG
 Mr. Vishnu Shankar Jain, AOR
 Mr. Amritesh Raj, Adv.
 Ms. Shreya Srivastava, Adv.
 Mr. Ashish Madaan, adv.
 Mr. A. Singh Bhadoria, Adv.
 Ms. Ananya Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 14.11.2022.

Leave is given to the learned counsel for the appellant to
file additional affidavit.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR